

(ii) Who are under conditions of service which entitle them to pension under Civil Rules.

(iii) Who are under conditions of service drawn up by the National Coal Development Corporation.

(b) The question of bringing the aforesaid categories of workers within the purview of the Coal Mines Provident Fund Scheme with a view to enabling them to get the benefits of the Coal Mines Family Pension Scheme, 1971 is under examination.

Cotton Agmarked for Quality Supply to Mill Consumers

3656. SHRI PILOO MODY : Will be Minister of AGRICULTURE be pleased to state :

(a) the cotton varieties and the number of cotton bales Agmarked with Red Label and Black Label separately in each State for the last three years; and

(b) the steps Central and State Governments have taken and propose to take further to get more and more cotton Agmarked to guarantee quality produce to mill consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The information is being collected and will be placed on the table of the Sabha.

Central Assistance for Rural Unemployment Scheme in Chandigarh

3657. SHRI A. N. VIDYALANKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Chandigarh Administration has collected any figures to indicate the extent of rural unemployment ;

(b) the measures proposed to be taken to meet the problem of rural unemployment; and

(c) the funds sanctioned for this object ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). The Chandigarh Administration has reported that 200 rural families are unemployed or under-employed and has proposed to create employment for 200 persons at the rate of one person per family through some afforestation and soil conservation projects. The total cost of the proposed projects is Rs. 7.50 lakhs for the three years 1971-74. A sum of Rs. 2.60 lakhs has already been sanctioned by the Central Government for the year 1971-72.

Unemployment amongst Chandigarh Oustees

3658. SHRI A. N. VIDYALANKAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state the number of persons who had been rendered unemployed or under-employed out of the total numbers of oustees from the lands acquired for building up the city of Chandigarh?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA DILKAR) : No specific cases have come to the notice of the Chandigarh Administration in which persons were rendered unemployed or under-employed owing to their land being acquired. The oustees had been duly compensated for the acquisition of their land.

Lignite Deposits in Kutch

3659. SHRI YAMUNA PRASAD MANDAL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether deposits of lignite have been found recently in the Kutch area;